

SPECIAL BENCH
COURT - I

O-254

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/875(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	TAMAL MONDAL VS SUREX PRODUCTIONS & SALES PVT. LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Susanta Dutta, Adv. : For Petitioner
Mr. Hitendra Pramanik, Adv.

ORDER

1. Ld. Counsel for the petitioner present. None for the respondent.
2. Post this matter before Regular Bench on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**